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The High Court of Kerala

Kochi- 682 031
Dated- 4.2.2020

Proceedings

High Court establishment-appointment to the post of Additional Registrar (General Administration), High Court- orders issued.

Read: 1. High Court proceedings No.A8-96/2020 dated 24.1.2020.
2. Rule 21 of the Kerala High Court Service Rules, 2007

Order No.A5-35375/2017

Sri.Ealias K.Abraham(PEN 694369), Joint Registrar, High Court in the scale of pay of ₹85000-117600, is promoted and appointed as Additional Registrar (General Administration), High Court in the scale of pay of ₹89000-120000, forthwith vice Smt.Jayarani S., Additional Registrar (General Administration) proceeded on leave preparatory to retirement as per High Court proceedings read (1) above. Sri.Ealias K.Abraham will hand over the charge of Joint Registrar, High Court to Smt.Lissamma Joseph Murickan, Joint Registrar, High Court and will take charge as Additional Registrar (General Administration), High Court, from Sri.K.K.Mohandas, Registrar (Recruitment & Computerisation), High Court.

(By Order)


K.Haripal
Registrar General


To

The Officers concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)
The Director and Additional Director, Kerala Judicial Academy, Athani.
The Deputy Director and Assistant Director, Kerala Judicial Academy, Athani.
The Joint Registrars, High Court
The Deputy Registrars, High Court
The Finance Officer, High Court.
The Protocol Officer, High Court
The Public Relations Officer, High Court
The Private Secretary to the Chief Justice, High Court
The Assistant Registrars and Chief Librarian, High Court
The Librarian, Kerala Judicial Academy, Athani
The Court Officer to the Chief Justice, High Court
The Personal Assistant to the Chief Justice, High Court
The Private Secretaries to Judges, High Court
The Security Officer, High Court
The Superintendent (Vehicles), High Court
The Confidential Assistants to the Registrars and
the Additional Registrar (General Administration), High Court
The Finance Wing, High Court.
The IT Section, High Court (for publishing in the High Court website)
The G (Accounts- I & III) Sections, High Court
All Sections, High Court.
The A1, A2, A3, A4, A6, A7, A8 & A9 seats, High Court

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The Administrative Records Section, High Court
The File/Stock File

Copy Submitted to:
The Honourable Judges